

No. 29/RG/Spl./Misc. dated 07.07.2020


ORDER

Re: Situation arising due to outbreak of the novel Coronavirus (COVID-19).

In continuation of Order No.25/RG/Spl./Misc. dated 12.06.2020, Hon'ble the Chief Justice has been pleased to order that 'Civil Writ Petition' are also permitted to be filed at the 'Ordinary Filing Counter' without requirement of making request on the Mentioning Portal on the website of Hon'ble High Court.

His Lordship has further been pleased to order that such Writ Petitions filed at the Ordinary Filing Counter shall be subjected to same terms and conditions as mentioned in Order No.25/RG/Spl./Misc. dated 12.06.2020.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General
07.07.2020